

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT. NO- II**

(62) TCP 33/2011

CORAM:

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **27.02.2020**

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta

V/s

SKG Consultants & Engineering Pvt. Ltd.

SECTION: 397-398 OF THE COMPANIES ACT.

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**ORDER**

1. Learned Counsel for the parties present.
2. List this matter on **16.04.2020** for final argument.

**Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)**

**Sd/-  
RAJASEKHAR V.K  
Member (Judicial)**

27.02.2020  
Sushil